

**SECTION IIIA
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION**

CIVIL APPEAL NO. 11359 -60 OF 2011

COMMISSIONER COMMERCIAL TAX U. P.

...APPELLANT

VERSUS

S/S SRI TRADERS GALLA VYAPARI

...RESPONDENT

OFFICE REPORT

The matter above-mentioned was listed before Ld. Registrar Court on 26th August, 2015 when the following order was passed:-

"Four weeks time as last chance is given to the Ld. counsel for the appellant to file the affidavit of valuation.

List the matter again on 29.9.2015."

It is submitted that Counsel for the Appellant has not filed Affidavit of Valuation so far.

The office report is listed before the Ld. Registrar's Court for orders.

DATED THIS THE 28 TH DAY OF SEPTEMBER, 2015.

ASSISTANT REGISTRAR

Copy to :-

Mr. Ravi Prakash Mehrotra, Advocate.

Mr. Gunnam Venkateswara Rao, Advocate.

Dr. Kailash Chand, Advocate.

ASSISTANT REGISTRAR